

SHRI SATYASADHAN CHAKRABORTY : Sir, will you kindly tell the Home Minister to issue a statement on the circumstances under which the police lathi-charged the boys ?

SHRIMATI GEETA MUKHERJEE : What about this lathi-charge ? Please ask the Minister...

(Interruptions)**

MR. SPEAKER : Not allowed.

12.07 hrs.

PAPERS LAID ON THE TABLE

Notification under Reserve and Auxiliary Air Forces Act

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : I beg to lay on the Table a copy of the Reserve and Auxiliary Air Force (Amendment) Rules, 1984 (Hindi and English versions) published in Notification No. S.R.O. 77 in Gazette of India dated the 24th March, 1984, under sub-section (4) of section 34 of the Reserve and Auxiliary Air Force Act, 1952. [Placed in Library. See No. L.T—8095/84.]

Ministry of Tourism and Civil Aviation Junior Analyst (Work Study) and Research Assistant (Work Study) Recruitment (Amendment) Rules, Annual Reports and Accounts of Indian Airlines and Air India for 1982-83, Reviews on Indian Airlines and Air India and its Subsidiaries, etc.

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN) : I beg to lay on the Table—

- (1) A copy of the Ministry of Tourism and Civil Aviation Junior Analyst (Work Study) and Research Assistant (Work

Study) Recruitment (Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 662 in Gazette of India dated the 10th September, 1983, issued under proviso to article 309 of the Constitution. [Placed in Library. See No. L.T.—8096/84.]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 37 of the Air Corporations Act, 1953:—

- (i) Annual Report of the Indian Airlines for the year 1982-83. [Placed in Library. See No. L.T—8097/84.]

- (ii) Annual Report of Air India for the year 1982-83 together with Reports of its subsidiaries viz. Hotel Corporation of India Limited and Air India Charters Limited. [Placed in Library. See No. L.T—8098/84.]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 15 of the Air Corporations Act, 1953 :—

- (i) Annual Accounts of the Indian Airlines for the year 1982-83 and the Audit Report thereon. [Placed in Library. See No. L.T—8099/84.]

- (ii) Annual Accounts of the Air India for the year 1982-83 and the Audit Report thereon.

- (4) A copy of the Review (Hindi and English versions) by the